CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 174 OF 2013

Monday, this the 4th day of March, 2013

CORAM:

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER HON'BLE Mr. K.GEORGE . JOSEPH, ADMINISTRATIVE MEMBER

Fairoosa Beegum

Present address : Government Type IV Quarters

50, Acre, Minicoy, Pin – 682 559
Permanent address: Arabiyoda House
Agatti Island, Union Territory of Lakshadweep

Pin – 682 553

Applicant

(By Advocate Mr.TCG Swamy)

versus

- 1. The Administrator
 Union Territory of Lakshadweep
 Lakshadweep Administration
 Kavaratti 682 555
- 2. The Secretary (Health)
 Union Territory of Lakshadweep
 Kavaratti 682 555
- 3. The Director of Health Services
 Administration of the Union Territory of Lakshadweep
 Directorate of Health Services
 Kavaratti 682 555 ... Respondents

(By Advocate Mr.S.Radhakrishnan)

The application having been heard on 04.03.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

The applicant is a candidate for the post of Auxiliary Nursing Midwife notified as per Annexure A-2. In the revised check list the applicant is shown as not possessing the requisite qualification as per Annexure A-1. The applicant has filed a detailed representation Annexure A-7 which may be treated as objection to the check list. Since admittedly, Annexure A-7 has



not been disposed of, let the 3rd respondent consider Annexure A-7 representation and dispose of the same in accordance with law on merit before they fill up the post and intimation may be given to the applicant accordingly.

2. OA is **disposed of** as above. No costs.

Dated, the 4th March, 2013.

K GEORGE JOSEPH ADMINISTRATIVE MEMBER

JUSTICE P.R.RAMAN JUDICIAL MEMBER

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